

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE <sup>2<sup>nd</sup></sup> APRIL, 2013

No 83 A: In terms of Resolution Nos. 2019 dated 27th April, 2006 & 2273 dated 07<sup>th</sup> March, 2012 of the Department of Personnel, Administrative Reforms & Rajbhasa, Government of Jharkhand, Ranchi, regarding conferment of benefits to the Officers of the District Judge under District Judge Selection Grade Scale, the following Officers of the District Judge Cadre, whose names mentioned in column No. 2 of the table, are granted Selection Grade Scale of pay of Rs. 57,700-1230-58,930-1380-67,210-1540-70,290/- with effect from the date mentioned against their respective names in Column No. 3 against the chain of vacancies mentioned in Column No. 4 of the table given below :-

Sl. No.	Name of the Officer with Designation and present place of posting	Date of grant of S.G. Scale	Chain of vacancy in the Selection Grade Scale
1	2	3	4
1.	Sri Sandeep Srivastava, Principal Judge, Family Court, Giridih	17-12-2008	Against newly re-apportioned post-1
2.	Sri Vishwanath Sahu, <b>retired</b> A.D.J., Rajmahal	17-12-2008	Against newly re-apportioned post-2
3.	Sri Binod Kumar Lal, <b>retired</b> Sr. Law Advisor-cum- Addl. Secretary, J. S. E. B., Ranchi.	30-6-2009	Against newly re-apportioned post-3
4.	Sri Anil Kumar Arya, , retired A.D.J., Godda.	30-6-2009	In the Chain of Sri B.B. Mangalmurti, since granted Super Time Scale w.e.f. 20.03.2009
5.	Sri Prakash Chandra Choudhary, <b>retired</b> A.D.J., Chatra	01-02-2010	In the Chain of Sri Binod Kumar Lal, since retired on 31-1-2010.
6.	Sri Harikesh Chand, <b>retired</b> Sr. Law Advisor-cum- Addl. Secretary, J. S. E. B., Ranchi.	01-7-2010	In the Chain of Sri Vishwanath Sahu, since retired on 30.6.2010.
7.	Sri Mritunjay Mahato, <b>retired</b> Principal District Judge, Dumka	04-10-2010	In the Chain of Sri Nageshwar Prasad, since granted Super Time Scale w.e.f. 04.10.2010.
8.	Sri Gitendra Kumar Singh, Principal District Judge, Giridih	01-02-2011	In the Chain of Sri Radha Mohan Tiwari, who retired on 31.01.2011.
9.	Sri Pankaj Kumar No. 1, Principal Judge, Family Court, Jamshedpur	01-04-2011	In the chain of Sri Indu Bhushan Mandal, since retired on 31.03.2011.
10.	Sri Krishna Murari Gupta, Special Secretary, Cabinet (Vigilance), Ranchi	27-04-2011	In the Chain of Sri Amitabh Kumar, since granted Super Time Scale w.e.f. 27.04.2011
11.	Sri Brajendra Kumar Sinha, Presiding Officer, State Transport Appellate Tribunal, Ranchi.	27-04-2011	In the Chain of Sri Anil Kumar Choudhary, since granted Super Time Scale w.e.f. 27.04.2011

12.	Sri Ashraf Hussain Ansari, <b>retired</b> A.D.J., Bokaro,	01-05-2011	In the chain of Sri P. C. Choudhary, since retired on 30-4-2011.
13.	Sri Bireshwar Jha Praveer, Presiding Officer, Labour Court, Ranchi.	01-06-2011	In the chain of Sri Vijay Narayan Singh, since retired on 31.05.2011
14.	Sri Uday Narayan Mishra, <b>retired</b> P.O. Labour Court, Bokaro,	01-06-2011	In the chain of Sri Gautam Mahapatra, since retired on 31.05.2011.

By order of the Court,

Sd/- A. V. Singh

Registrar General

MemoNo. \_\_\_\_\_ Apptt.  
XIX(2)/1/2006

Ranchi dated the..... April, 2013

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi/ the Secretary, Law (Judicial) Department, Govt. of Jharkhand, Ranchi/ the Accountant General, (A&E), Jharkhand, Ranchi/ the Registrar (Establishment), the Registrar (Vigilance), the Registrar (Administration), High Court of Jharkhand, Ranchi for information (and necessary action).

(-) For A.G. only.

Sd/- A. V. Singh  
Registrar General

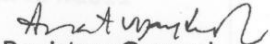
MemoNo. 3337-50 Apptt.  
XIX(2)/1/2006

Ranchi dated the..... <sup>2nd</sup> April, 2013

Copy forwarded to :-

1. Sri Sandeep Srivastava, Principal Judge, Family Court, Giridih,
2. Sri Vishwanath Sahu, retired A.D.J, Rajmahal
3. Sri Binod Kumar Lal , **retired** Sr. Law Advisor-cum- Addl. Secretary, J. S. E. B., Ranchi.
4. Sri Anil Kumar Arya, , retired A.D.J., Gouda,
5. Sri Prakash Chandra Choudhary, **retired** A.D.J., Chatra,
6. Sri Harikesh Chand, **retired** Sr. Law Advisor-cum- Addl. Secretary, J. S. E. B., Ranchi,
7. Sri Mritunjay Mahato, **retired** Principal District Judge, Dumka,
8. Sri Gitendra Kumar Singh, Principal District Judge, Giridih,
9. Sri Pankaj Kumar No. 1, Principal Judge, Family Court, Jamshedpur,
10. Sri Krishna Murari Gupta, Special Secretary, Cabinet (Vigilance), Ranchi,
11. Sri Brajendra Kumar Sinha, Presiding Officer, State Transport Appellate Tribunal, Ranchi,
12. Sri Ashraf Hussain Ansari, **retired** A.D.J., Bokaro,
13. Sri Bireshwar Jha Praveer, Presiding Officer, Labour Court, Ranchi.
14. Sri Uday Narayan Mishra, **retired** P.O. Labour Court, Bokaro,

.....for information and needful .

  
Registrar General